

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

20/12/2018

R.A./260/4/2015

NAGENDRANATH DAS

O.A./260/50/2011

-V/S-

REPLY TO R.A NOT FILED

M/O YOUTH AFFAIRS & SPORTS

ITEM NO:16

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant. On 10.12.2018 no one has appeared for the applicant. It is seen from the record that the applicant is not interested to pursue this matter.</p> <p>Hence, R. A is dismissed for default.</p> <p>Mr. S. Behera, Ld. Counsel for the respondents is present.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		

